

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1508/2017

T P CHATURVEDI (THAKUR PRASAD CHATURVEDI)

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY

Respondent(s)

Date : 10-09-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Mr. Rohit Kumar Singh , AOR

For Respondent(s) Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mrs. Nikita Kabra Jaju, Adv.
Mr. Ankur Agnihotri, Adv.

Mr. Arvind Kumar Shukla, Adv.
Mrs. Neena Shukla, Adv.
Ms. Reetu Sharma, AOR
Mr. Nihal Ahmad, Adv.
Ms. Surbhi Khanna, Adv.
Mr. Sanskar Krishnan, Adv.
Mr. Vishal Maurya, Adv.
Mr. Kushagra Sinha, Adv.
Mr. Mayank Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated by learned counsel for the
appellant seeking adjournment on the ground of personal difficulty,
list the matter after three weeks.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR